

DIVISION BENCH
COURT - II

O-216

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/87(KB)2023

IN

C.A.(CAA)/68(KB)2023

**CORAM: 1. HONBLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HONBLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH JULY 2024

IN THE MATTER OF	TRINETRA CO PVT LTD
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearance (via video conferencing/physically)

Mr. Jayesh Choradia, Adv.] For the Applicant

Ms. Ankita Dalmia, PCS]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **12th July, 2024**.

**Anamitra Pal
Court Officer**